- (b) if the reply to part (a) above be in the affirmative, whether the com mittee has since submitted its report; if so, what are its recommendations; and
- (c) what steps Government have taken to implement them?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

- (b) Yes. The recommendations relate to pay scales, qualifications, service conditions etc., of the employees in Government-owned industrial under takings.
- (c) The report of the Committee is under consideration.

GROW MORE FOOD LOANS

- *621. SHRI P. C. BHANJ DEO: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the outstanding total amount of Grow More Food loans given to ail Part A States up to the 31st March 1956; and
- (b) the amount of outstanding loans due for recovery during the year 1956-57?

THE MINISTER FOR FOOD AND AGRICULTURAL (SHRI A. P. JAIN): (a) and (b). The information is being collected and will be placed on the table of the Sabha in due course.

GIFTS RECEIVED FROM EXTERNAL SOURCES

- *623. SHRI P. C. BHANJ DEO: Will the Minister for HEALTH be pleased to state:
- (a) the gifts of money, material and equipment so far received from external sources for the various schemes of the Ministry of Health; and
- (b) what amount of the above gifts has been accounted for in the Central accounts for each of the years 1951-52 to 1955-56?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) and (b). The required information is being collected and a statement will be laid on the Table of the Sabha in due course.

†गाय तथा ग्रन्य दुधारू पशुग्रों के वध को रोकन ग्रौर उनकी नस्ल सुधारने के लिये कानुन

- † *४६१. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :
- (क) संविधान के अनुच्छेद ४८ के निर्देशानुसार किन-किन राज्यों में गाय तथा अन्य दूध देने वाले पशुभों के वध को रोकने और उनकी नस्ल सुधारने के लिये कानून बनाये गये हैं; और
- (ख) ऐसे कानून किन-किन राज्यों में पहले से ही थे ?

:|:[LEGISLATION FOR IMPROVING THE BREEDS AND PROHIBITION OF SLAUGHTER .or Cows and other Milch Cattle

- "461. SHRI RAM SAHAI: Will the Minister for FOOD AND AGRICULTURAL be pleased to state:
- (a) the names of the States which have enacted legislation for improving the breeds and prohibiting the slaughter of cows and other milch cattle in pursuance of the directive contained in Article 48 of the Constitution; and
- (b) the names of the States where such legislation was already in existence?!

T]THE MINISTER FOR FOOD AND

खाद्य तथा कृषि मंत्री (श्री ग्रजित प्रसाद जैन) : (क) ग्रौर (ख). सभा की टेबिल पर एक विवरण रख दिया गया है। (देखियें परिशिष्ट १४, ग्रनुपत्र संख्या १०६.)

AGRICULTURE (SHRI A. P. JAIN): (a) and (b). A statement is placed on the Table of the Sabha. *{See Appendix XIV, Annexure No. 106.)*]

GRASS KNOWN AS 'BLUE PANIC*

- *684. DR. W. S. BARLINGAY: Will the Minister for FOOD AND AGRI-CUI IURE be pleased to state:
- (a) whether it is a fact that the grass known as 'Blue Panic' is richer in protein than other varieties of grass and that it requires little or no water for its growth;

fl'osiponed from the 31st August 1959

JEnglish translation. Transferred from the 13th September 1956-